

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 11.02.2022 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 333/2021	Sree Ganesh Constructions V IVRCL Ltd Represented by Suntanu Sinha Liquidator	Y. Suryanarayana	
2.	Comp App (AT)(CH)(Ins) No. 337/2021 & IA No. 695/2021	TAPSTIA Industrial Micro Estate Landmark Auto Engineering Consortium Ltd V R Kamala & Anr	P Subba Reddy	
3.	Comp App (AT)(CH)(Ins) No. 338/2021 & IA No. 696 & 697/2021	A V Seshakumar Reddy V Viceroy Hotels Ltd Represented by its Rp & 2 Ors	Varsha Balasubramaniam	
4.	Comp App (AT)(CH)(Ins) No. 341/2021 & IA No. 725 & 706/2021	P.S. Constructions V Consortium of Resolution Applicant & 2 Ors	M. Dinesh Kumar	
5.	Comp App (AT)(CH)(Ins) No. 342/2021 & IA No. 707 & 708/2021	Ramsant Infrastructure V Consortium of Resolution Applicant & 2 Ors	M. Dinesh Kumar	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT)(CH)(Ins) No. 152/2021	G. Suresh V Nethi Mallikarjyna Shetty RP of Techtran Polylenses Ltd	Aditya Reddy	Sachin Sharma-R1 V. Aneesh For Intervenor D. Ilavarasi CoC Ravichandran Intervenor Shabeer Ahamed
7.	Comp. App (AT)(CH)(Ins) No. 284/2021	NCC Infrastructure Holdings Ltd (NCCIHL) V TAQA India Power Ventures Ltd	Hema Srinivasan N. Umayaparvathi	P. Giridharan
8.	Comp App (AT)(CH)(Ins) No. 29/2022 & IA No. 57/2022	Srinivasula Reddy Former Director (Teja Cement Ltd) V I.V. Nanda Gopal & Anr	Avinash Krishnan Ravi Jerin Asher Sojan	I.V. Nanda Gopal (Party in Person) Caveator for R1

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT)(CH) No. 16/2021 (IA No. 333/2021)	E to E Transportation Infrastructure Private Limited V Zephyr Peacock India & 2 ors	Kanti Mohan Rustagi Antony R Julian	Rishab Jain PCA R1 T. Poornam R3 Avinash Krishnan Ravi R2 (Vakalat Not filed)

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

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